

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).4834/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

PREM NARAYAN MISHRA

Respondent(s)

[ONLY IA No. 255546/2026 IS LISTED UNDER THIS ITEM]
IA No. 255546/2026 - EARLY HEARING APPLICATION

Date : 17-09-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) : Ms. Sakshi Kakkar, AOR

For Respondent(s) Mr. Praveen Swarup, AOR
Mr. Ameet Singh, Adv.
Mr. Devesh Maurya, Adv.
Mr. Rohit Swarup, Adv.
Mr. Ravi Kumar, Adv.
Mr. Ashu Tomar, Adv.
Mr. Rovin Singh Solanki, Adv.
Mr. Punit Handa, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 255546/2026

No case to entertain the application for early hearing is made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR